

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 05.08.2022

Annexure-4

Summary of List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable					
1	Goods & Service Tax		29/07/2022	1,94,03,00,486	-		-	-	No		-	-	-	1,94,03,00,486	
1	Total			1,94,03,00,486	-						-	-	-	1,94,03,00,486	

General Notes

- 1 Claims from Operational Creditors (Government Dues) have presently not been admitted due to lack to adequate information and / or supporting documentation. Such claims may be admitted at a later date subject to additional information/clarifications being provided by the respective Operational Creditors (Government Dues).

Atul Jain



Atul Jain
Resolution Professional
IBBI/PA-001/IP-P00307/2017-18/10571
Date: 06.08.2022
Place: Mumbai
Valid AFA upto 16th December, 2022